

- (c) the survival rate of trees planted under compensatory afforestation; and
- (d) whether Government has any proposal to charge fee from the agencies which apply for cutting of trees to fund compensatory afforestation?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) The Government Policy is to ensure more trees are planted than removed under different developmental proposals approved under the Forest (Conservation) Act, 1980. In the last five years 1,09,75,844 (One Crore Nine Lakh Seventy Five Thousand Eight Hundred Forty Four) number of trees were removed and plantation of more than 12,60,00,000 (Twelve Crore Sixty Lakh Only) crore trees have been stipulated under compensatory afforestation.

(b) Compensatory Afforestation (CA) is an essential condition imposed at the time of according permission for non forest use of forest land under Forest (Conservation) Act, 1980. All the conditions, including CA, which are imposed as part of the approval, are monitoring by State Government and by Regional Offices of the Ministry of Environment, Forest and Climate Change. The approvals also provide for user agencies to submit annual self compliance report. Besides, the progress of Compensatory Afforestation is also monitored through online portal e-green watch with the help of Forest Survey of India, Dehradun.

(c) Compensatory Afforestation is site-specific in nature. Accordingly, the survival rate of compensatory afforestation varies as per edaphic and climatic conditions, year of plantation and species composition selected for the site.

(d) No Sir.

Progress of Green India Mission

845. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government had launched Green India Mission for protecting, restoring and enhancing India's diminishing forest cover and for responding to climate change in 2014, with an outlay of ₹ 60,000 crore;

(b) if so, whether Government has allocated proportionate funds during each of the previous financial years and if so, the details thereof;

(c) the details of major works undertaken in each State out of the funds allocated and their visible effect on ground; and

(d) whether Government proposes to revisit the Mission to fine tune it to achieve physical progress on ground?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) Activities were started under the National Mission for a Green India (GIM) for protecting, restoring and enhancing India's forest cover and responding to Climate Change in the year 2015-16 with a financial outlay of ₹ 46,000 crores over the period of ten years.

(b) A sum of ₹ 343.08 crore has been released to thirteen States during the period 2015-16 to 2019-20. The funds released during the last five years are given in the Statement-I (*See below*).

(c) The afforestation activities under National Mission for a Green India have been carried out over an area of 142684 ha. Alternative fuel energy devices were made available to 33,099 households during the period 2015-16 to 2019-20 as per the approved Annual Plan of Operations (APOs). The State-wise details of the afforestation undertaken and distribution of alternative fuel energy devices is given in the Statement-II (*See below*).

(d) The Ministry has decided to revise the Mission document based on the learning and experiences gained during the implementation and to contribute towards achieving national goals and international commitments.

Statement-I

Fund released during the last five years under National Mission for a Green India

Sl. No.	Financial year	Fund released (in ₹ crore)
1.	2015-16	70.09
2.	2016-17	41.25
3.	2017-18	46.30
4.	2018-19	79.43
5.	2019-20	106.01
	TOTAL	343.08

Statement-II

State-wise details of the afforestation undertaken and distribution of alternative fuel energy devices

Sl. No.	State	Afforestation (in Hectare)		Alternative fuel energy devices (in number)	
		Target	Achievements	Target	Achievements
1.	Andhra Pradesh	2737	534	1246	-
2.	Chhattisgarh	19128	19128	5908	5908
3.	Karnataka	1360	1360	1252	1252
4.	Kerala	12297	9014.94	12129	6697
5.	Madhya Pradesh	23358	18790	6066	1123
6.	Maharashtra	6766.4	5223.4	7362	5326
7.	Manipur	8798	8798	-	-
8.	Mizoram	19643	19643	20400	-
9.	Odisha	16634.4	16634.4	6300	6200
10.	Punjab	4304	4304	200	-
11.	Sikkim	1509.2	1509.2	1310	670
12.	Uttarakhand	7483	7483	6534	5923
13.	West Bengal	18666	-	-	-
TOTAL		142684	112421.94	68707	33099

Green cover in States

846. SHRI JYOTIRADITYA M. SCINDIA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has asked State Governments to work accordingly to get additional incentives by increasing their green cover;

(b) if so, the details of guidelines and instructions issued to increase the green cover in States;